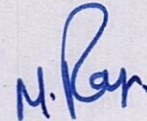


Government of Jammu and Kashmir
Planning, Development and Monitoring Department.
Civil Secretariat,
Jammu/ Srinagar

Notification,
Srinagar, The 08 of September, 2020

S.O 203 - In exercise of the powers conferred by sub-section (2) of section 4 of the Census Act, 1948 and in supersession of earlier notification issued on the subject, the Government hereby appoints Sh. M. Raju (IAS), Secretary to Government, Planning & Development and Monitoring Department as Coordinator for the Union Territory of Jammu and Kashmir to supervise the Census Operation, 2021 and updation of National Population Register within the Union Territory of Jammu and Kashmir.

By order of the Lieutenant Governor.



Secretary to Government,
Planning Development & Monitoring, Department.

NO. PD/PFD/Census/2019/58

Dated 08 /09/2020

Copy to the:-

1. Registrar General and Census Commissioner, India, NDCC Building-II Jai Singh Road, New Delhi for information;
2. All Financial Commissioners;
3. Director General of Police, J&K;
4. All Administrative Secretaries to the Government;
5. Chief Electoral Officer, J&K;
6. Divisional Commissioner, Jammu/Kashmir;
7. Director General IMPARD, J&K;
8. All Heads of Departments;
9. Director Information, J&K;
10. All Deputy Commissioners;
11. Director Census Operations, J&K;
12. Registrar General, J&K High Court;
13. Director Archives, Archaeology & Museums;
14. Secretary, J&K Legislative Assembly;
15. General Manager, Govt. Press Jammu/Srinagar;
16. Private Secretary to Hon'ble Lieutenant Governor;
17. Private Secretary to Chief Secretary;
18. Private Secretary to Secretary to Govt., PD&MD;
19. Stock file/website, PD&MD.